

IN THE HIGH COURT OF ORISSA: CUTTACK.

NOTICE

The National Lok Adalat is scheduled to be held in the High Court premises on Saturday the 09th day of December, 2017 under the aegis of National Legal Services Authority, New Delhi, in association with the Odisha State Legal Services Authority and the High Court Legal Services Committee. The following matters will be taken up for disposal in the aforesaid National Lok Adalat.

- (i) Criminal Compoundable Cases
- (ii) Criminal Revision U/s.138 N.I.Act.,
- (iii) Bank Matters relating to SARFAESI Act.
- (iv) MAC Appeals Relating to Motor Accident Claim Cases & FAO Matters under W.C./E.C.Act.
- (v) Land Acquisition Matters
- (vi) Matrimonial Matters
- (vii) Electricity Matters relating to disconnection of power supply and excess billing.
- (viii) Service Matters relating to pay, allowances and retiral benefits.
- (ix) Labour disputes Cases
- (x) Revenue Cases
- (xi) Other Civil Cases (rent, easmentary right)

The learned counsel desirous of getting their matters settled before the aforesaid Lok Adalat, may submit mention memos before the Secretary, High Court Legal Services Committee, on all working days in his office chamber between 10.00 A.M. to 5.00 P.M. latest by 25.11.2017 . Concerned judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S.Committee) as per Memo/ list received at their end latest by 30.11.2017.

Dated: 18.10.2017
Orissa High Court, Cuttack

Sd/- S.K.Pattanaik
Secretary
H.C.L.S.Committee